

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3154
ANSWERED ON 21ST DECEMBER, 2023**

DECLARING SH TO NH

†3154. SHRI GUMAN SINGH DAMOR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria for declaring State roads as National Highway (NH) and the time by which Baroda, Chhota Udaipur, Alirajpur, Kukshi, Barwani, Khargone and Khandwa are likely to be declared as National Highways (NHs);

(b) whether the Government proposes to construct at least six-lane highways instead of four-lane in view of the heavy rush traffic on NHs;

(c) whether the Jhabua (Madhya Pradesh) to Kushalgarh (Rajasthan), Ratlam (Madhya Pradesh) to Banswara (Rajasthan) and Thandla (Madhya Pradesh) to Limdi (Gujarat) are two lane roads despite being inter-state highways; and

(d) if so, whether the Government proposes to convert them into four-lane road and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well

established principles of Equity, Efficiency and Effectiveness. The important criteria for declaration of NHs include the following: -

- i. Roads running through length / breadth of the country.**
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.**
- iii. Roads having important strategic requirement in hilly and isolated area.**
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.**
- v. Roads which help in opening up large tracts of backward area and hilly region.**
- vi. Roads contributing towards achievement of National Highways grid of 100 km.**
- vii. Synergy with PM GatiShakti National Master Plan (NMP).**

The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs), including from the State Governments of Gujarat, Madhya Pradesh and Rajasthan, for declaration / upgradation of State roads, including SHs, as new NHs. Decisions are taken based on the fulfillment of the criteria, requirement of connectivity, inter-se priority and availability of funds.

Development and Maintenance Works on such notified NHs, including their capacity augmentation to four / six lane NHs standards, are accordingly taken up based on the traffic density, condition of the roads, inter-se priority and availability of funds.

Development and Maintenance of all State roads, including SHs and Interstate Highways, are the responsibility of the concerned State Governments.
